GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE. COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3816 TO BE ANSWERED ON THE 22ND DECEMBER. 2015

CROP INSURANCE

3816. SHRI PRALHAD JOSHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to digitize land records online to help to check multiple loans being taken on the same land or use as secondary sources to validate the claims of farmers regarding the sown area to reduce instances of multiple crop insurance loans on the same land;
- (b) if so, the details thereof;
- (c) whether a specific Agriculture Insurance Act, which deal with specific needs of the crop insurance and agriculture insurance in general, would be introduced by the Government; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIA)

- (a) & (b): The National Land Records Modernization Programme (NLRMP) already launched by Government of India in August 2008, aimed to modernize management of land records, minimize scope of land/property disputes, enhance transparency in the land records maintenance system, and facilitate moving eventually towards guaranteed conclusive titles to immovable properties in the country. Further, it is the endeavor of the Government to bring modern technology including digital records of land under crop insurance schemes also to make them more transparent and farmer friendly. Digitization of land records will also help to validate the area sown and area insured figures and de-duplication of multiple crop loans and crop insurance.
- (c): No, Madam. There is no proposal under consideration at present, to enact a specific Agriculture Insurance Act to deal with the specific needs of the crop insurance and agriculture insurance.
- (d): Does not arise.
